CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI  

Petition No. 449/MP/2019


Petitioner : Suryakant Gupta  
Proprietor of Rajaram Maize Products Solar Power Division.

Respondent : National Load Despatch Centre (NLDC)

Date of Hearing : 18.6.2020

Coram : Shri P. K. Pujari, Chairperson  
Shri I. S. Jha, Member  
Shri Arun Goyal, Member

Parties present : Shri Arjun Aggarwal, Advocate appearing on behalf of Shri Suryakant Gupta  
Ms. Abiha Zaidi, Advocate, NLDC  
Shri Ashok Rajan, NLDC  
Shri Kailash Saini, NLDC

Record of Proceedings

The matter was listed for hearing through video conferencing.

2. At the outset, learned counsel for the Petitioner requested to adjourn the matter due to non-availability of the arguing counsel. Learned counsel for the Respondent, NLDC did not object to the same. Accordingly, the Commission adjourned the matter.

3. The Petition shall be listed for hearing in due course for which separate notice will be issued.

By order of the Commission

Sd/-
(T.D. Pant)  
Deputy Chief (Law)